

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

C.P. No. 107(ND)/2016

**IN THE MATTER OF:**

**Subhash Monocha & Ors.**

.....Petitioners

**v.**

**M/s. Columbus International Shoes Pvt. Ltd. & Ors.....Respondents**

**SECTION : UNDER SECTION 241/242, 59**

**Order delivered on 30.10.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**

**Hon'ble President**

**Deepa Krishan**

**Hon'ble Member (T)**

**For the Petitioner(s): Ms. Vasudha Sen, Ms. Sreenita Ghosh, Ms. Vibhu Gaur,  
Advocates**

**For the Respondent(s): Mr. Sarad Sunny, Advocate with Mr. Sharad Rajwanshi,  
Practicing Company Secretary**

**ORDER**

By order of the Bench, the matter is listed on 14.12.2017.

  
30/10/17  
**(NIRMALA VINCENT)**  
**COURT OFFICER**

30.10.2017

Vineet